

ORDER SHEET

O.A / MA / RA / CP NO. 1124 OF 20 06

Applicant/s M. A. Khan Respdts. U.O. I 600

Advocate for Applicant/s Sri K. P. Singh Advocate for Respondent/s Sri V. K. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>12</u>
	<p><u>Dt. 07.12.09</u></p> <p>In view of the statement made by learned counsel for both sides, OA has become rendered ^{SH} infructuous.</p> <p>Accordingly OA is dismissed as having rendered ^{become} infructuous.</p> <p><u>SH</u> (S. N. Shukla) AM</p> <p><u>SH</u> (A.K. Gaur) J.M.</p>	